To be published in the Gazette of India Extraordinary Part-II, Section -3, Sub Section (ii)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Udyog Bhawan, New Delhi

Notification No. 15/2015-2020
Dated the 31st August, 2019

Subject: Amendment of import policy of "Agarbatti" and other odoriferous preparations which operate by burning under Exim code 33074100 and 33074900 of ITC (HS) 2017 – Schedule – 1 (Import Policy).

S.O. (E): In exercise of powers conferred by Section 3 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government hereby amends of import policy of "Agarbatti" and other odoriferous preparations of ITC (HS) 2017 – Schedule – 1 (Import Policy) as under:

<table>
<thead>
<tr>
<th>Exim code</th>
<th>Item description</th>
<th>Existing import policy</th>
<th>Revised import policy</th>
</tr>
</thead>
<tbody>
<tr>
<td>33074100</td>
<td>&quot;Agarbatti&quot; and other odoriferous preparations which operate by burning</td>
<td>Free</td>
<td>Restricted</td>
</tr>
<tr>
<td>33074900</td>
<td>Other</td>
<td>Free</td>
<td>Restricted</td>
</tr>
</tbody>
</table>

2. Effect of this Notification: Import policy of "Agarbatti" and other odoriferous preparations which operate by burning under Exim code 33074100 and "Others" under Exim Code 33074900 of ITC (HS) 2017 – Schedule – 1 (Import Policy) is revised from 'Free' to 'Restricted'.

This issues with the approval of Minister of Commerce & Industry.

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[Issued from File No. 01/89/180/Misc-25/AM-03/PC-2(A)/E-2248/P-335]